

States	2011	2012	2013
Tripura	1295	1336	1382
Meghalaya	1041	1062	1082
Assam	10932	11052	11172
West Bengal	34235	35163	36118
Jharkhand	12380	12790	13211
Odisha	15724	16103	16490
Chhattisgarh	9607	9930	10263
Madhya Pradesh	27229	28078	28951
Gujarat	22623	23285	23966
Daman and Diu	92	102	114
Dadra and Nagar Haveli	129	136	144
Maharashtra	42023	42976	43943
Andhra Pradesh	31854	32956	34119
Karnataka	22923	23529	24150
Goa	546	557	569
Lakshadweep	24	25	27
Kerala	12576	12951	13363
Tamil Nadu	26957	27302	27645
Puducherry	470	490	510
Andaman and Nicobar Islands	141	143	145
TOTAL	452541	465169	478180

Note : Based on cancer incidence cases and pooled M/I ratio of Mumbai data (2009-2011) report.

New nursing cell to ensure safety of patients

2870. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government is contemplating on establishment of a Nursing Cell to ensure safety of patients as is being done by the Delhi Government; and

(b) if so, the details thereof ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) and (b) Government of NCT of Delhi has informed that Delhi State Nursing Cell being established in Delhi is not for ensuring patients safety but for management of nursing professionals. The work assigned to this cell include processing of proposals for creation of post, recruitment rules, promotions for staff nurses and nursing sisters, transfer/posting of staff nurses and nursing sisters, training of nurses, etc. under Government of NCT of Delhi.

Nursing Division and Advisor Nursing already exist in the Ministry of Health and Family Welfare to exclusively deal with the issues of nursing professionals. Transfer, posting, recruitment, promotion, etc. of the Nursing Professional at Hospital level is done by the Hospital authorities itself.

Under the Scheme of Up-gradation/strengthening of Nursing Services, an amount of ₹ 14.90 crore has been released for establishment/strengthening of Nursing Cells in 14 States viz. Andhra Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Maharashtra, Karnataka, Kerala, Madhya Pradesh, Odisha, Rajasthan, Tamil Nadu, Uttar Pradesh, West Bengal and Delhi in the Year 2010-11.

With regard to patient safety in the Central Government Hospitals located in Delhi viz. Safdarjung Hospital, Dr. RML Hospital and LHMC and associated Hospitals, Patients Safety Committees have been formed in three Central Government hospitals in Delhi. The Patient Safety committee is headed by Medical Superintendent or Additional Medical Superintendent.

These hospitals conduct meetings of their patient safety committees to review the various patient safety related issues and take corrective actions, whenever required.

Guidelines for Food Manufacturing Companies

2871. SHRI Y.S. CHOWDARY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has issued any guidelines for Food Manufacturing Companies;

(b) if so, the details thereof;

(c) whether the Food Manufacturing Companies are following these guidelines in letter and spirit; and

(d) the steps taken by Government to monitor and regulate these Food Manufacturing Companies ?